

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 125**

**COMP.APPL/203(CH)2023**  
**COMP.APPL/95(CH)2024**  
**And**  
**CP/113(CH)2022**

**IN THE MATTER OF**  
**Rajesh Dhingra**

...

**Appellant**

**Versus**

**Neptune Lifesciences Pvt. Ltd.**

...

**Respondent**

**Under Section: 59, 241(l), 242(4), CA 2013**  
**Rule: 11 of NCLT**

**Order delivered on 03.05.2024**

Due to paucity of time, the matter could not be taken up today, hence  
adjourned to 07.06.2024.

Sd/-

**Court Officer**